

Central Administrative Tribunal Principal Bench, New Delhi

O.A. No. 4492/2015

This the 28th day of January, 2016

Hon'ble Shri Raj Vir Sharma, Member(J)

1. Vidya Nand Sharma,
Aged about 66 years,
General Secretary
All India Central Government Canteen Employees Association
and Attorney of the Applicants
Office: F-48, Lado Sarai,
New Delhi – 110 030.
2. Mustak Khan Posla,
Aged 50 years,
Was working as Cook
W.e.f. 1.2.1986
S/o Shri Ramjan Khan Posla,
Village : Qutab Gargh
Near Dispensary
Delhi – 110 039

(By Advocate : None)

Versus

1. Secretary,
Government of India,
Ministry of Telecommunication,
Ministry of Communication & Information Technology,
Room No.513, Sanchar Bhawan,
20 Ashok Road,
New Delhi – 110001.
2. G.M. (Administration), MTNL
Corporate Office,
Khurshid Lal Bhawan,
New Delhi -110050

Order (oral)

Applicant in person did not appear even on the revised call. Therefore, the O.A. is dismissed in limine.

(Raj Vir Sharma)
Member (J)

/sarita/